

Deepak Jain
Registrar
Supreme Court of India



Tel.: 23381501

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23rd January, 2020.

To,

Shri Ashok Arora,
Hony. Secretary,
Supreme Court Bar Association,
Supreme Court, Tilak Marg,
New Delhi-110001.

Sir,

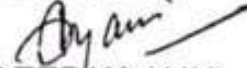
In continuation to our telephonic conversation, this is to inform you that the Hon'ble Judges of the Committee for Rationalization of Use of Papers in the Supreme Court of India and for Introduction of Paperless Courts, desire to discuss with you and other office bearers of your Association the following issues:-

- (i) To effect amendments in Supreme Court Rules, 2013, relating to paper and other parameters, viz. use standard A4 size paper (29.7 cm x 21 cm), double side use of paper, quality of paper, margins, spacing, font & font size; (proposed amendments are enclosed), with a view to bring uniformity about use of paper to minimize consumption of paper and consequently to save the Environment;
- (ii) To send all communication from the Registry to the Advocates-on-Record through e-mail only, in conformity with the provisions of Order LIII Rule 2 of the Supreme Court Rules, 2013, which, inter alia provides service of documents through e-mail;
- (iii) To effect prior service of petition on the Union of India or the State Government or to any of its authorities where it's a party in (a) special leave petitions (criminal)/ statutory criminal appeals, (b) tax matters, and (c) arbitration matters before filing the same in the Registry; and
- (iv) To resume earlier practice of filing of a common compilation of written contentions of facts and law to be urged and copies of, documents (from the record of the case), judgments/authorities in support thereof, by both parties, before commencement of arguments.

You are, therefore, requested to make it convenient along with other Office Bearers to attend the next meeting of the Hon'ble Committee to be held on Wednesday, 29th January, 2020 at 4.15 p.m. in the Committee Room, Main Building situated in the main building.

Thanking you,

Yours sincerely,


(DEEPAK JAIN)
Registrar (Admn.I/SCR)